

- Read :-**
- 1) The Standard Operating Procedure dated 27/11/2020 issued by the Hon'ble High Court.
 - 2) This Office Order No.270/2020, dated 27/11/2020
 - 3) Hon'ble High Court Circular dated 16/04/2021.

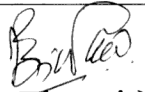
ORDER

In partial modification in District Court order dated 27/11/2020 and in view of the Hon'ble High Court Standard Operating Procedure referred to above, the following Judicial Officers are nominated to oversee the arrangements vis-a-vis adherence of the safety norms at their respective stations/places in Judicial District Latur and they should ensure to contain crowd in the court premises and also they are directed to carry out inspection on daily basis.

Sr.No.	Station	:	Name of nominated Judicial Officer
1)	Latur Headquarter	:	1) Shri J.M.Dalvi, District Judge-7, Latur.
			2) Shri K.M.Kayangude, Chief Judicial Magistrate, Latur
			3) Shri A.A.Shaikh, 3 rd Jt. Civil Judge S.D., Latur.
			4) Smt. S.D.Kankanwadi, Secretary, District Legal Service Authority, Latur.
2)	Udgir	:	Shri N.K.Maner, District Judge-1, Udgir.
3)	Nilanga	:	Shri M.S.Pathan, District Judge-1, Nilanga.
4)	Ahmedpur	:	Shri S.D.Thakare, District Judge-1, Ahmedpur.
5)	Chakur	:	Shri A.S.Alewar, Civil Judge, J.D., Chakur.
6)	Renapur	:	Shri O.M.Mali, Civil Judge, J.D., Renapur.
7)	Ausa	:	Shri S.P.Jadhav, Civil Judge, J.D., Ausa.
8)	Deoni	:	Shri U.B.Kalpagar, Civil Judge, J.D., Deoni.

DISTRICT COURT, LATUR

Dated :- 16th April, 2021
No.HKW (Adm.)/ 4049 /2021


(R.S. Tiwari)
Principal District Judge,
Latur.

Copy forwarded for information & necessary action to :-

- 1) The District Judge-1, Ahmedpur/Udgir/Nilanga.
- 2) The District Judge-7, Latur.
- 3) The Chief Judicial Magistrate, Latur.
- 4) 3rd Jt. Civil Judge S.D., Latur.
- 5) The Secretary, District Legal Service Authority, Latur.
- 6) The Civil Judge, J.D., Ausa/Chakur/Renapur/Deoni.
- 7) Office Order Book.